

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 5259**

TO BE ANSWERED ON Monday, April 3, 2023/Chaitra 13, 1945 (Saka)

Pending Central Government Projects in Tamil Nadu

5259. SHRI M. SELVARAJ:

Will the Minister of **Finance** be pleased to state:

- (a) the number of Central Government projects for Tamil Nadu, which are pending on account of non-release of funds by the Government;
- (b) the time since when these projects are pending along with the reasons therefor; and
- (c) whether steps are being taken by the Government to expedite the matter and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (c): - Central Government projects are executed by Ministries/Departments of the Government either under Central Sector Schemes (CSs) where the Central Government bears the entire expenses or Centrally Sponsored Schemes (CSSs) which are co-funded by the State Governments as per scheme guidelines. These projects may either have a pan-India coverage like the Bharatmala project under Ministry of Road Transport and Highways (MoRTH), regional coverage, for example the projects executed under PM DevINE in the North Eastern states or state specific coverage, for example setting up of All India Institute of Medical Sciences or Indian Institute of Technology.

All projects are duly approved by the Competent Authorities and financial support is made available on the basis of Detailed Project Report (DPR) and milestones contained therein which are approved after a detailed appraisal.

Execution and completion of projects on time depends, inter alia, on other non-financial aspects as well such as environmental clearances, issues related to land

acquisition/transfer and timely release of state share in case of projects executed under CSSs etc.

Government of India has placed special focus on capital expenditure and has allocated a sum of Rs. 13.70 lakh crore for such purposes for FY 2023-24 (BE). Ministries/Department like Railways, MoRTH, Jal Shakti, Telecommunications have been provided substantial enhancement for execution of new and completion of on-going projects and to ensure that Central Government projects in the country including in the state of Tamil Nadu do not remain incomplete for want of adequate budgetary support.

Information available in the Ministry of Finance as provided by Ministries/Departments have stated that projects under execution including in the state of Tamil Nadu are not pending on account of non-release of funds by the Government.
